

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2468
TO BE ANSWERED ON 31.07.2017**

INSPECTION OF COAL MINES

†2468. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has conducted inspection of coal mines in Nagpur;**
- (b) if so, the details thereof including Gokul mines;**
- (c) whether these mines are properly following the rules of DGSM;**
- (d) if not, the steps taken by the Government for their safety and the directions issued to these mines operators;**
- (e) whether the Government is aware of the fact that there is lack of basic safety measures in these mines and if so, the details thereof; and**
- (f) the number of workers and officers killed in these mines during the last three years and the current year and the compensation provided by the Government to their families?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) & (b): Directorate General of Mines Safety (DGMS) under Ministry of Labour & Employment conducted inspection of coal mines in Nagpur. The details of the same, including Gokul mines, is attached as Annexure-I.

Contd..2/-

(c): In general, the mines are following the provisions of the Mines Act, 1952 and the subordinate Rules, Regulations and Orders made thereunder. However, deficiencies have been observed during inspections of the mines for which contravention letters have been issued to management.

(d) & (e): Subsequent to the inspections, 286 Contraventions were pointed out, one notice under section 22A(1) of the Mines Act,1952 and one order under section 22(3) of the Mines Act,1952 have been issued to the respective mine managements for maintaining safety standards in the mines, as prescribed. Deficiencies in safety measures observed during the course of inspections have been intimated to the mine management in writing.

(f): Details of number of workers and officers killed in last three years and the current year till date in the Coal mines of Nagpur District are attached at Annexure-II. Compensation is given by the respective mining companies or owners as per the Employee's Compensation Act, 1923.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2468 FOR 31/07/2017 RAISED BY SHRI KRUPAL BALAJI TUMANE REGARDING INSPECTION OF COAL MINES.

Sr. No.	Name of Mine	Name of Owner	Number of Inspections made during 2016 - 17
1.	Saoner Mine No. 1	M/s WCL	12
2.	Saoner Mine No. 2	M/s WCL	14
3.	Saoner Mine No.3	M/s WCL	10
4.	Patansaongi Mine	M/s WCL	1
5.	Gondegaon OC Mine	M/s WCL	6
6.	Waghoda UG Mine	M/s WCL	1
7.	Bhanegaon OC Mine	M/s WCL	3
8.	Silewara Colliery	M/s WCL	9
9.	Inder OC Mine	M/s WCL	2
10.	Kamptee OC Mine	M/s WCL	7
11.	A B Incline	M/s WCL	4
12.	Adasa Mine	M/s WCL	3
13.	Makardhokda Mine -I	M/s WCL	14
14.	Makardhokda Mine -II	M/s WCL	2
15.	Makardhokda Mine-III	M/s WCL	1
16.	Umrer OC Mine	M/s WCL	8
17.	Gokul OC Mine	M/s WCL	10

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (f) OF LOK SABHA UNSTARRED QUESTION NO. 2468 FOR 31/07/2017 RAISED BY SHRI KRUPAL BALAJI TUMANE REGARDING INSPECTION OF COAL MINES.

Details of number of workers and officers killed in last three years and the current year till date in the Coal mines of Nagpur District.

Sr.No.	Name of Mine & Owner	Date of Fatal Accident	Name & designation of person killed
1.	Makardhokra mine -II of M/s WCL.	17.07.2014	1. Pramod Shanker Nagrare, E.P. Fitter. 2. Ashok Shyamrao Burrewar, Contractor Supervisor
2.	Gondegaon OC mine of M/s WCL.	13.10.2014	Brijlal Patel, Contractor's Mechanic
3.	Silewara Colliery of M/s WCL.	18.04.2016	Sharif Ahmad Nijamuddin, Explosive Carrier
4.	Gokul OC mine of M/s WCL.	11.06.2017	1. Indrajeet Tripathi, Colliery Manager 2. Jang Singh Gill, Contractor's Personal Manager
